

assistance in investigation!, prosecutions search and seizure of evidence. It is also designed to strengthen the existing co-operation between India and UK in combating drug trafficking.

#### **Ethnic Violence in Arunachal Pradesh**

2349. SYED SIBTEY RAZI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of Government has been drawn to certain reports indicating eruption of ethnic violence in Arunachal Pradesh is imminent;

(b) if so, the details thereof;

(c) whether Government have taken measures to check such violence in the state: and

(d) if so, details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) and (b) Yes, Sir. The All Arunachal Pradesh Students Union (AAPSU) has been carrying on an agitation in Arunachal Pradesh since August, 1994 demanding expulsion of all foreigners including the Chakma and Hajong refugees from the state. Reports of intimidation and assaults on the Chakma and Hajong refugees were received. Some of these refugees had temporarily taken shelter in neighbouring Assam State.

and (d) Immediately on receipt of the reports, State Government was advised to take steps for the safety and well-being of all residents including Chakma and Hajong refugees. Additional units of Central Para Military Forces were also placed at the disposal of State Government. State Government was also advised to ensure normal supply of essential commodities and proper medical facilities in the refugee settlements.

#### **Setting up of National Memorial**

2350. SHRI JAGMOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether on an average, about 1,000 (one thousand) police personnel lose their lives every year while performing their duties;

(b) whether, as a measure to boost the morale of the police and to improve its public image, Government should set up at a conspicuous place, a national memorial on the lines of Amar Jawan Jyoti; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) Yes, Sir.

(b) The Central Police Organisations have taken the lead for construction of a National Police Memorial at a suitable site.

(c) Does not arise.

#### **Smuggling through Indo-Bangladesh Border**

2351. SHRI IOYANTA ROY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the facts that large number of cattle, huge quantity of rice, sugar, salt, edible oil and medicine are being smuggled daily through Indo-Bangladesh Border in the district of Murshidabad in West Bengal; and

(b) if so, how many agencies like Customs, BSF are there to prevent such types of smuggling and the extent of expenditure incurred to maintain these agencies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) and (b) Yes, Sir. Due to the long and porous nature of the Indo-Bangladesh border, smuggling of cattle and commodities takes place across the border including the areas bordering Murshidabad district of West Bengal.

The Central Government have employed Customs and Border Security Force to prevent smuggling of the cattle and above mentioned consumer goods. Also there are State Government's agencies. The expenditure incurred for seven Customs units in the district of Murshidabad is approximately Rs. 7 to 8 lakhs per year. of BSF are deployed in Murshidabad sector and the expenditure on pay and allowances works out to lakhs per month, which cannot entirely be deemed as anti-smuggling expenditure as these BSF personnel perform policing and anti-infiltration duties also.

#### **Smuggling and Infiltration from Bangladesh**

2352. SHRI JAGMOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the twin problems of smuggling and infiltration from Bangladesh has been contained so far.

(b) whether Bangladesh Rifles have refused to take back infiltrators intercepted by the Indian authorities;

(c) whether during the last decade there has been abnormal increase in the population of West Bengal's districts bordering Bangladesh; and

(d) what action is being taken by Government in the matter?